GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 1000 TO BE ANSWERED ON 25.07.2025

INDIA'S HEALTHCARE INFRASTRUCTURE

1000. THIRU D M KATHIR ANAND:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is true that India's healthcare infrastructure is extremely short of WHO norm of 3.5 beds per 1,000 people and if so, the details thereof;
- (b) the details of the current population beds ratio in the country, State-wise;
- (c) the steps taken by the Government to comply with WHO norms in Patient-Doctor ratio, Patient-Nurse ratio, Beds population ratio in both Government and Private hospitals in the country; and
- (d) the steps taken by the Government to increase financial support for all the Central Sector Schemes and Centre State schemes in this regard?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PRATAPRAO JADHAV)

(a) to (c): As per Indian Public Health Standards (IPHS 2022) recommend provision of 1 bed per 1000 population. As per IPHS norms, Ayushman Arogya Mandir- Primary Health Centre (AAM-PHC) with 6 indoor/ observation beds is to be established to cover 20,000 to 30,000 population, Community Health Centres (CHCs) with 30 beds to cover population of 80,000-1,20,000, Sub-District Hospitals with 31-100 beds to cover population of 1,00,000 - 5,00,000 and District Hospital with 101-500 beds to cover population upto 30,00,000.

Health Dynamics of India (HDI) 2022-23 (Infrastructure & Human Resources), formerly

known as Rural Health Statistics, based on Health care administrative data reported by States/UTs states that there were 8,18,661 beds at PHC, CHC, Sub District Hospital, District Hospital and Medical Colleges in India as on 31.03.2023.

The State/Union Territories (UTs) wise details of beds available is provided as Annexure.

It is primary responsibility of the State/Union Territories(UTs) to make efforts for increasing bed strength in the hospitals under their jurisdiction in accordance with requirement and fund availability. However, the Central Government provides assistance to the State/UT Governments in their efforts to provide better health care facilities to people through various schemes. The details of the schemes are as under:

- National Health Mission (NHM): The Ministry of Health and Family Welfare provides technical and financial support to the States/UTs to strengthen the public healthcare system, based on the proposals received in the form of Programme Implementation Plans (PIPs) under National Health Mission. Government of India provides approval for the proposal in the form of Record of Proceedings (RoPs) as per norms & available resources.
- PM-Ayushman Bharat Health Infrastructure Mission (PM-ABHIM): Under the Central Sponsored Scheme (CSS) components of the scheme, support for 100 and 50-bedded Critical Care Hospital Blocks (CCBs) at district hospitals or medical colleges for an amount of Rs.18,799.21 Crore have been accorded to States/UTs for FY 2021-22 to 2025-26 for setting up of 621 CCBs. Under Central Sector component of PM-ABHIM, 150 bedded Critical Care Blocks are envisaged to be established in 12 AIIMS and Institute of National Importance (INIs).
- India COVID-19 Emergency Response and Health System Preparedness Package II (ECRP-II): The "India COVID-19 Emergency Response and Health System Preparedness Package": Phase II for Rs.23,123 Crore. The ECRP-II has the Central Sector (CS) and Centrally Sponsored Schemes (CSS) components. Centrally Sponsored Schemes (CSS) includes central Share as well as State Share. Under the Central Sponsored, components include support to State/UT level through NHM Framework with a State Share as is applicable in NHM.Under ECRP-II, to respond to the bed availability during Covid-19 pandemic, the following sanctions were given to the States/UTs to improve bed availability

in Public Sector Hospitals including Medical Colleges. The details are as under:

- Total 37,834 ICU beds inclusive of 9,873 Pediatric ICU Beds, 7,008 Pediatric High Dependency Unit (HDU) Beds, 20,953 Adult ICU Beds in Medical Colleges, District Hospitals and Sub-Divisional Hospitals.
- ➤ 26 Critical Care Blocks (CCBs) (50 bedded) in Hilly States in the Hilly and North Eastern State/UTs.
- 15th Finance Commission (FC-XV): The Fifteenth Finance Commission (FC-XV) has recommended grants through local governments for specific components of the heath sector to the tune of Rs.70,051 crore. Under FC XV Health Sector Grants, 2673 PHC AAM approved for an amount of Rs 3581.47 Cr for FY 2021-22 to FY 2025-26.
- The Pradhan Mantri Swasthya Suraksha Yojna (PMSSY): It aims at correcting regional imbalances in the availability of affordable teritiary healthcare services and to augment facilities for quality medical education in the country. The scheme has two components, namely, (i) Setting up of All India Institute of Medical Sciences (AIIMS); and (ii) Upgradation of existing Government Medical Colleges/Institutions (GMCIs). So far setting up of 22 New AIIMS and 75 projects of upgradation of GMCIs have been approved under the scheme in various phases.
- Under Centrally Sponsored Scheme for 'Establishment of new Medical Colleges attached
 with existing district/referral hospitals', a total of 157 Medical Colleges have been
 approved in the country.

As of now, there are 13,86,150 registered allopathic doctors. The Ministry of AYUSH has informed that there are 7,51,768 registered practitioners in the AYUSH system of medicine. Assuming that 80% of registered practitioners in both the allopathic and AYUSH systems are available, the doctor-population ratio in the country is estimated to be 1:811.

As informed by Indian Nursing Council (INC), there are 39.40 lakh nursing personnel in the country and assuming 80% active, resulting in a nurse to population ratio of 2.23 nurses per thousand population. There are 5310 Nursing institutions including 806 government institutions producing nearly 3.82 lakh nursing personnel annually, to meet the requirement of nursing personnel in the country.

(d) The three year Budget allocation of funds in Department of Health & Family Welfare is as under:

(Rs. in crores)

| Sl. | Financial Year | Budget Estimates |
|-----|----------------|-------------------------|
| No. | | (BE) |
| 1 | 2022-2023 | 83000.00 |
| 2 | 2023-2024 | 86175.00 |
| 3 | 2024-2025* | 87656.90 |
| 4 | 2025-2026 | 95957.87 |

^{*} Actuals upto 31.03.2025

The details of Central Release under National Health Mission from FY 2021-22 to FY 2024-25 is as under:

(Rs. in crores)

| Sl. | Financial Year | Central Release | | |
|-----|----------------|-----------------|--|--|
| No. | | | | |
| 1 | 2021-2022 | 27,447.56 | | |
| 2 | 2022-2023 | 31,278.84 | | |
| 3 | 2023-2024 | 33,042.62 | | |
| 4 | 2024-2025 | 36,529.14 | | |

As evident from the aforementioned tables, the budgetary allocation for Ministry of Health and Family Welfare and largest CSS scheme under MoHFW, National Health Mission (NHM) has consistently increased year on year.

This reaffirms the Government's commitment to enhancing financial support, with the aim of improving health outcomes across the country.

<u>Annexure-I</u>

| Sl. No. | State/UT | (As on 31st March 2023) | | | | | |
|------------|-------------------|-------------------------|-------|---------------------------------------|----------------------|--------------------|--|
| | | РНС | СНС | SUB DISTRICT/ SUB DIVISIONAL HOSPITAL | DISTRICT HOSPITAL | MEDICAL COLLEGE | |
| 1 | Andhra Pradesh | 8712 | 6400 | 5400 | 2600 | 12583 | |
| 2 | Arunachal Pradesh | 397 | 594 | N App | 1151 | 350 | |
| 3 | Assam | 3166 | 6218 | 844 | 3677 | 9343 | |
| 4 | Bihar | 5596 | 8039 | 2459 | 4575 | 7251 | |
| 5 | Chhattisgarh | 5015 | 6726 | 629 | 3542 | 4458 | |
| 6 | Goa | 183 | 210 | 253 | 600 | 1342 | |
| 7 | Gujarat | 9422 | 11167 | 4492 | 3257 | 17899 | |
| 8 | Haryana | 2183 | 3079 | 1581 | 3647 | 3660 | |
| 9 | Himachal Pradesh | 1005 | 969 | 3665 | 1924 | 2632 | |
| 10 | Jharkhand | 1229 | 3647 | 534 | 3215 | 2900 | |
| 11 | Karnataka | 15112 | 6500 | 14530 | 6174 | 13712 | |
| 12 | Kerala | 5727 | 6371 | 8347 | 15113 | 7175 | |
| 13 | Madhya Pradesh | 8640 | 10590 | 9721 | 16650 | 5850 | |
| 14 | Maharashtra | 18276 | 15004 | 7903 | 4108 | 16998 | |
| 15 | Manipur | 420 | 365 | 10 | 551 | 1449 | |
| 16 | Meghalaya | 1127 | 867 | 40 | 1960 | 594 | |
| 17 | Mizoram | 655 | 240 | 70 | 903 | 500 | |
| 18 | Nagaland | 706 | 325 | N App | 1017 | N App | |
| 19 | Odisha | 1501 | 6290 | 1946 | 7288 | 9291 | |
| 20 | Punjab | 1688 | 3711 | 2509 | 3931 | 3160 | |
| 21 | Rajasthan | 13866 | 23820 | 2500 | 9474 | 17131 | |
| 22 | Sikkim | 257 | 28 | N App | 400 | N App | |
| 23 | Tamil Nadu | 10025 | 12582 | 21978 | 7695 | 29888 | |
| 24 | Telangana | 4662 | 3320 | 5400 | 2270 | 5960 | |

| 25 | Tripura | 918 | 630 | 900 | 1260 | 727 |
|----|--------------------------------------------|--------|--------|--------|--------|--------|
| 26 | Uttarakhand | 2111 | 1699 | 2035 | 1511 | 1850 |
| 27 | Uttar Pradesh | 13548 | 26157 | N App | 22812 | 14726 |
| 28 | West Bengal | 7640 | 11205 | 13110 | 7599 | 25086 |
| 29 | Andaman & Nicobar Islands | 230 | 210 | N App | 220 | 700 |
| 30 | Chandigarh | 23 | 120 | 100 | 527 | 3096 |
| 31 | Dadra & Nagar Haveli and Daman & Diu | 177 | 132 | 100 | 240 | 589 |
| 32 | Delhi | 12 | N App | 431 | 9789 | 12060 |
| 33 | Jammu & Kashmir | 3955 | 2769 | N App | 1862 | 5420 |
| 34 | Ladakh | 320 | 190 | N App | 370 | N App |
| 35 | Lakshadweep | 40 | 90 | 70 | 50 | N App |
| 36 | Puducherry | 185 | 120 | N App | 1853 | 2794 |
| | All India/Total | 148729 | 180384 | 111557 | 153815 | 224176 |

Note: NApp-NotApplicable